# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 1201 TO BE ANSWERED ON- 25/07/2022

### JHODIA COMMUNITY IN ST LIST

#### 1201. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is proposing to include Jhodia community in the list of Scheduled Tribes;
- (b) if so, the details thereof on the current status;
- (c) if not, the reason for non-inclusion and the process by which Jhodia community will be included in the list of Scheduled Tribes;
- (d) whether the Government is planning to consider including communities recommended by Odisha Government in the list of Scheduled Tribes; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (e): The proposal of the State Government of Odisha to include 'Jhodia' as synonym of 'Paroja' in the Scheduled Tribes list of Odisha has not been supported by the Registrar General of India twice. Hence, the same was not considered by the Government and communicated to the State Government of Odisha in terms of Clause (f) of the approved modalities.

The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government / UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended. All actions are taken as per the approved modalities.

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